

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 370 & 371 of 2012 in
DFR No.1881 of 2012

Dated : 7th December, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Videocon Industries Ltd. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amitesh Mishra
Mr. Jasmeet Singh
Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2

ORDER

Mr. Anand K. Ganesan is filing the counter today after serving copy on the other side.

Post the matter on **18.12.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs